

**Coastal Energy Private Limited (In Liquidation)**

**Operational Creditors - Other than Workmen, employees and Government**

S. No	Name of the Creditor	Address	Claim received Amt in Rs.	Claim admitted Amt in Rs.	Claim rejected Amt in Rs.	Reasons for Rejections	Date of communication of acceptance or rejection	Security Interests
1	Buhari Estate & Company	3rd Floor, Buhari Building, No. 4, Moores Road, Chennai - 600 006	84,84,780	30,46,350	54,38,430	The claim was admitted based on the amount outstanding in the books of the Corporate Debtor. The balance amount was rejected owing to the absence of any documents/agreement in substantiation of the claim.	14-10-2021	NA
2	Buhari Facility Management Pvt Ltd	3rd Floor, Buhari Building, No. 4, Moores Road, Chennai - 600 006	60,83,083	-	60,83,083	The claim was rejected on the following grounds: 1. No documents/agreement submitted in substantiation of the claim. 2. The claim outstanding as per books of the Corporate Debtor is NIL.	14-10-2021	NA
3	East India Energy Company Pvt Ltd	137, Telok Ayer Street, #7-07, Singapore - 068 602	1,79,18,628	1,05,89,913	73,28,715	The claim was rejected on the following grounds: 1. Based on the supporting documents submitted by the claimant, it appears that the last transaction pertains to 08/01/2013 therefore the Outstanding Principal is barred by law of limitation. 2. In the absence of any contract for interest liability and that the principal amount is itself barred by time, the need to admit the interest liability does not arise. Hence the Claim towards interest is also not entertained.	25-10-2021	NA

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4	Seaport Logistics Private Limited	First Floor, Dheen Estate, 85 (Old 42) Moore Street, Chennai - 600 001.	1,25,12,439	-	1,25,12,439	The claim is rejected on the following grounds: 1. Based on the supporting documents submitted by the claimant, it appears that the last transactions pertain to a period prior to June 2016, thus the debt is barred by limitation. 2. Further a sum of Rs. 57,19,867.25/- is shown as receivable from the claimant in our books, for which a separate notice would have to be issued to the claimant. 3. The reconciliation statement provided by claimant does not tally with our books of accounts. The reconciliation statement has not been authorized by the Corporate Debtor.	14-10-2021	NA
5	Delta Infralogistics (Worldwide) Limited	6th Floor, Bangra Kulur Road, Kulur, Mangalore - 575 013.	2,51,60,323	1,26,07,911	1,25,52,412	The amount of Rs. 97,33,233/- pertaining to interest portion has been rejected due to the absence of any agreement substantiating the levy of interest.	14-10-2021	NA
6	Coal and Oil Company	DMCC, Dubai, Unit - G, 34th Floor, AG Silver Tower, Jumeirah Lakes Tower, Dubai, UAI.	7,49,38,30,664	3,54,79,60,019	3,94,58,70,644	The Principal amount outstanding in the books of accounts is to the tune of USD 478,59,259. The INR equivalent of the USD O/s. as on 27th August 2021 amounting to Rs. 354,79,60,019/- is admitted and the balance amount of the claim including interest liability is not entertained due to the absence of any supporting documents.	08-11-2021	NA
<b>Total</b>			<b>7,56,39,89,916</b>	<b>3,57,42,04,193</b>	<b>3,98,97,85,723</b>			